

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Doshion Water Solution Pvt Ltd Date of Commencement of Liquidation: 20-09-2021; List of Stakeholders as on Date: 02-03-2022; Name of IP: Mr. Vikash Gautamchand Jain; Process Number: 1; Last 5 digit of registration number: 10612

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	6305447623	5	6295153424		10294199		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	5	1776182.00	5	1573984.00		202198.00		Annexure 5
6	Operational creditors (Employees)	258	321145593	248	223612351		97533242		Annexure 6
7	Operational creditors (Government Dues)	4	1307217770	4	1307217770				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	86	223154182	86	114711532		108442650		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		358	8158741350	348	7942269061	0	216472289	0	